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## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/17A/2017

NAME OF THE PETITIONER(S)

: S. MURUGANANDHAM

NAME OF THE RESPONDENT(S)

: CHICKO FOODS PRIVATE LIMITED

**UNDER SECTION** 

: 237(b), 397/398, 402, 403 and 406

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. A MURALED HARVN

2. G. NITY AWANDON

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ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 28.11.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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